

DIVISION BENCH

ITEM NO.106

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.431/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 17th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

| | |
|----------------------------|---|
| NAME OF THE COMPANY | ENCRAFT INDIA PVT LTD V/S SHUBH SHRI ECO PLAST PVT LTD |
| UNDER SECTION | 9 OF IBC |

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Rohit Chaudhary with *: For the Operational Creditor*

Sh. Rahul Chaudhary, Adv.

Sh. Saurabh Misra, Adv. *: For the Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** After arguing for some time, the Ld. Counsel representing the Corporate Debtor seeks and is granted two weeks time to address further arguments in the matter.
- 2.** Let the matter be adjourned for further hearing on 15th May, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

17th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*